

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-144-2020**

Cavelossim Villagers Forum

.... Petitioner.

Versus

The GCZMA

.... Respondents.

Ms. Laxmi Sawant, Advocate for the Petitioner.

Mr. Pravin Faldessai, Addl. Government Advocate for the Respondent.

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 7th October, 2020**

P.C.:

Heard Ms. Laxmi Sawant, learned Advocate for the petitioner. Mr. Pravin Faldessai, learned Addl. Government Advocate for the respondent.

2. Mr. Faldessai, learned Addl. Government Advocate submits that the copy of the order will be furnished to the petitioner within a period of one week from today.

3. By the aforesaid, we dispose of this petition.

4. In such matters and for such trivial reasons, parties should not invoke such contempt jurisdiction.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-